

High Court of Jammu and Kashmir at Jammu.

Order

No: 4

Dated: 02/04/2018

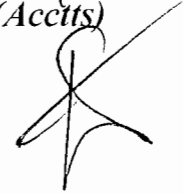
Sanction is hereby accorded to the allotment of funds to the tune of Rs. 31.66 lacs (Rs. Thirty One Lacs and Sixty Six Thousand) only in favour of the following Courts, under Major Head 2030-Stamps and Registration, Sub Head 0244 Direction and Administration, under various detail heads during the current financial year 2018-19 as per detail given below:-

S.No	Name of the Court	Salary	O.E	POL	Telephone	2071-P&ORB (NPS)
1.	Sub Registrar Srinagar	15.00	0.10	0.15	0.08	0.50
2.	Sub Registrar, Jammu.	15.00	0.10	0.15	0.08	0.50
3.	Total:-	30.00	0.20	0.30	0.16	1.00

By Order.

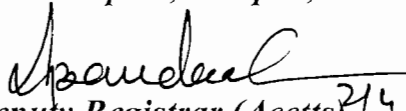
  
Deputy Registrar (Acc'ts)

No: 297-99/A-c Dated: 02/04/2018



Copy to the:-

- 1-2 Sub Registrar, Jammu/ Srinagar.
3. Treasury Officer, Sadder Treasury, Srinagar.
4. Treasury Officer, Sub Try. District Court complex, Janipur, Jammu.
5. .... for information and n/a.
6. Order Book.

  
Deputy Registrar (Acc'ts)

